

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 5082
TO BE ANSWERED ON MONDAY 03th April, 2023
[Chaitra 13, 1945 (Saka)]

“16th Finance Commission”

No. 5082. Shri Ritesh Pandey

Will the Minister of Finance be pleased to state:

- (a) whether the Government is planning to constitute 16th Finance Commission in the year 2023 and if so, the details thereof and if not, the reasons therefor;
- (b) the terms of references of the said Commission and the year of data to be referenced by them;
- (c) whether the 16th Finance Commission would work in tandem with the GST council with regard to the Council's decisions on tax rate changes that could alter the revenue calculations made by the Commission for sharing fiscal resources and if so, the details thereof and if not, reasons therefor; and
- (d) whether the Government is considering to take up the matter of the North-South divide with respect to the devolution of taxes, a concern raised by the Southern States on being unfairly treated by the Commission and if so, the details and if not, reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) : Yes, Sir.
- (b) to (d) : The terms of reference and other modalities are governed under Article 280 of the Constitution.
